

Seventeenth Loksabha

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Title: Secretary General reported a message from Rajya Sabha regarding passing of the National Capital Territory of Delhi Laws (Special Provisions) Second Amendment Bill, 2021 on 09-02-2021 and laid on the Table.

**SECRETARY GENERAL:** Sir, I have to report the following message received from the Secretary General of Rajya Sabha:

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment Bill), 2021 which has been passed by the Rajya Sabha as its sitting held on the 9<sup>th</sup> February, 2021.”

2. Sir, I beg to lay on the Table the National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2021, as passed by Rajya Sabha on the 9<sup>th</sup> February, 2021.

16.13 ½ hrs

BUSINESS ADVISORY COMMITTEE

# 19<sup>th</sup> Report